

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.09.2021

ORDER NO. 131 of 2021

Hon'ble President is pleased to order the sitting commencing from **04.10.2021 to 31.12.2021** for **CESTAT, Chandigarh** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 04.10.2021 to 08.10.2021	Mr. Ashok Jindal, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 11.10.2021 to 31.12.2021	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Chandigarh/Mumbai/P.A. to Registrar/Deputy Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar